

Annexure-7

Name of of the corporate debtor: KASHYAPI INFRASTRUCTURE PRIVATE LIMITED ; Date of commencement of CIRP: 23.07.2026 ; List of creditors as on: 22.08.2026

List of operational creditors (Government dues)

(Amount in Rs.)															
Sl.No.	Name of Creditor	Indentification No.	Details of claim		Details of claim admitted						Amount of contingent Claim	Amount of any mutual dues, that may be	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of Receipt	Amount Claimed	Amount of claim admitted	Nature of Claim	Amount covered by Security Interest	Amount covered by guarantee	Whether related party?	% of Voting share in CoC					
1	Employees' Provident Fund Organisation, Regional Office,	10	12-08-2026	45,35,608	37,67,828	Statutory dues	0	0	No	-	0	0	-	7,67,780	
Total Amount				45,35,608	37,67,828										7,67,780

Note: The above claims are provisionally admitted and are subject to further determination / verification based on the information / documents identified from the books of accounts & financial information of the Kashyapi Infrastructure Private Limited ("Company"). The books of accounts have not yet been received from the suspended board of directors. The claims may get revised as soon as practicable, when additional information warranting such revision is produced, as per the regulation 14(2) of the CIRP Regulations. IRP is in process of initiating sec 19(2) application seeking information / details including books of accounts.